

1	2	3	4	5
29.	Rajasthan	0.0000	0.0000	0.0000
30.	Sikkim	0.0000	0.0000	0.0000
31.	Tamil Nadu	0.0000	0.0000	0.0000
32.	Tripura	0.0000	0.0000	0.0000
33.	Uttar Pradesh	3.0538	4.0754	0.7223
34.	Uttarakhand	0.2090	0.6420	0.0060
35.	West Bengal	0.0000	0.0000	0.0000
GRAND TOTAL		5.3082	9.3574	4.3477

#### Pending special flights Bills of AI

†206. SHRI ISHWARLAL SHANKARLAL JAIN: Will the Minister of DEFENCE be pleased to state:

- whether the Ministry owes special flights bill to Air India;
- if so, the details thereof;
- by when the Ministry would make the payment of arrears; and
- the country-wise and city-wise details of international and domestic special national flights of Air India utilized by Ministry?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) to (c) No bill of Air India relating to special flights of Air India is pending in the Ministry for payment.

(d) During the current financial year, this Ministry received bills for payment to Air India for special flights to visit United Arab Emirates, Syria, Republic of Korea, Mongolia, Mauritius, Switzerland and Austria.

#### Non-payment of full salaries to defence trainees

207. SHRI T.M. SELVAGANAPATHI: Will the Minister of DEFENCE be pleased to state:

- whether it is a fact that the defence trainees were not paid full salaries;
- if so, the reasons therefor;
- whether it is also a fact that there has been a demand to pay full salaries to defence trainees; and
- whether it is also a fact that the young men were not eager to join the Army now because of good salaries being offered by the private sector?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) to (d) The cadets undergoing their pre-commission training at the various training academies get a

†Original notice of the question was received in Hindi.

fixed stipend of Rs. 21,000/- per month for the last one year of training before commissioning. This stipend is converted to pay for all purposes on successful completion of training and the arrears of the allowances admissible are paid. The VI Central Pay Commission did not agree to the Services' demand to grant provisional commission in the last year of training with full pay and allowances and all attendant benefits of the commissioned rank as successful completion of pre-commission training is a pre-requisite for the grant of commission in the Defence Forces, a situation which is not totally comparable with the civilian side.

**Indo-China maritime cooperation**

208. SHRI MOINUL HASSAN: Will the Minister of DEFENCE be pleased to state:

(a) whether India and China are working to boost maritime cooperation particularly with regard to coordinating naval escorts in the Indian Ocean to fight piracy; and

(b) if so, the details thereof?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) and (b) India, China and Japan have recently agreed for better coordination amongst their Naval ships deployed for anti piracy operations in the Gulf of Aden. As per the convoy coordination plan implemented with effect from 1st January, 2012, one of the Navies is designated as a "Reference Navy" for a period of three months, which first proposes its escort schedule for a three months period. The other Navies then de-conflict their escorts schedules with the dates of Reference Navy. The Reference Navy is rotated every three months in alphabetical orders.

**Shooting of fishermen by officials of Italian cargo vessel**

209. SHRI K.N. BALAGOPAL: Will the Minister of DEFENCE be pleased to state:

(a) the present status of investigations, into the fatal shooting of two fisherman by an Italian Navy security team in Kerala coast;

(b) the details of the compensation awarded for the relatives by Government and measures Government took for ensuring the due compensation from those responsible for the killings;

(c) whether Government would take measures to strengthen coastal security and safety of fisherman; and

(d) if so, the details thereof?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) to (d) In the incident relating to firing from an Italian flag Merchant Vessel a case has been registered by the Kerala Police and the same is being investigated by the State Police and Director General Shipping.